

**GOVERNMENT OF INDIA  
RAILWAYS  
LOK SABHA**

UNSTARRED QUESTION NO:4230  
ANSWERED ON:20.02.2014  
PARAMEDICAL STAFF IN RAILWAY HOSPITAL  
Kaswan Shri Ram Singh

**Will the Minister of RAILWAYS be pleased to state:**

- (a) the details of duty hours and days required to be put in by the paramedical staff particularly staff particularly Nurses while working in the railway hospitals in the country;
- (b) the details of rules/instructions adopted by the Railways in this regard;
- (c) whether these staff are made to work for more hours/days in the railway hospitals in comparison to their counterparts in other hospitals of the Union Government in the country;
- (d) if so, the details thereof along with the reasons therefor; and
- (e) the steps taken/being taken by the Railways to rationalize the working hours/days of these staff as per rules/instructions in vogue in the hospitals of Union Government?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF RAILWAYS (SHRI ADHIR RANJAN CHOWDHURY)

(a) to (d) The working hours of all the railway servants including Nurses in railway hospitals are regulated in accordance with the provisions contained in Railways Act, 1989 and "the Railway Servants (Hours of Work & Period of Rest) Rules, 2005". Nurses, being classified as "Continuous" under the extant statutory provisions/rules, are required to work for 48 hours per week with one day weekly off.

Being governed by the said rules, the duty hours of Nurses are not at par with hospitals of Union Government.

(e) Does not arise.